

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 735**

TO BE ANSWERED ON THE 07TH FEBRUARY, 2023/ MAGHA 18, 1944 (SAKA)

ONLINE SALE OF E-CIGARETTES

735. SHRI A.K.P. CHINRAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by the Delhi Police to stop the online sale of e-Cigarettes in the State of NCT of Delhi;

(b) whether the Delhi Police has made any request to Ministry of Information Technology to block the website which are selling e-Cigarettes in the State of NCT of Delhi and if so, the details thereof; and

(c) the details and the number of FIRs registered by Delhi Police for violation of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019, during the last four years till date?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Delhi Police has taken the following measures to stop the online sale of E-Cigarettes in Delhi:

- i. Conduct of monthly awareness programmes in collaboration with District Cyber Police Stations on Cyber Jaagrookta Diwas to spread awareness about risks and harmful effects of E-Cigarettes. 9315 students and people participated in these programmes since October 2022.**

ii. **Periodical checks in and around all schools and colleges to ensure that E-Cigarettes are not sold and statutory provisions of the Act are complied with.**

iii. **Action against perpetrators who are found indulged in production, manufacture, import, export, transport, sale, distribution etc of E-Cigarettes.**

(b): No, Sir.

(c): As reported by Delhi Police, two cases have been registered under The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019, so far.
